

(b) if so, the details thereof; and

(c) the action proposed to be taken by Union Government thereon?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). Kerala has been allocated the following share of power from various Central power station:

- i) Remagundam STPS
245 MW
- ii) Neyveli Lignite Corporation -II
63 MW
- iii) Madras Atomic Power Station
25 MW

At present there is no proposal under consideration of the Government for the upward revision of the allocation of power to Kerala State.

Coal to Raichur Thermal Power Station

7921. SHRI RAJA AMBANNA
NAYAK DORE:
DR. LAXMINARAYAN PAN-
DEY:

Will the Minister of ENERGY be pleased to state:

(a) whether the ground stock of coal at Raichur Thermal Power Station has been exhausted and power position in the Karnataka has become very critical;

(b) whether due to inadequate coal supply to Raichur Thermal Power Station, the generation of power is going to be paralysed;

(c) whether Union Government propose to take any immediate steps to make available coal to Raichur Thermal Power

Station and to improve power position in the Station; and

(d) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Though the ground stock of coal at Raichur Thermal Power Station (TPS) has exhausted at the end of March, 1990 but this power station has received 100% of its linked coal in April, 1990.

(c) and (d). The coal supply to various thermal power stations in the country, including Raichur TPS, is continuously mentioned by the various concerned agencies and necessary remedial measures are taken.

[*Translation*]

Conversion of Bombay-Marathwada Line

7922. SHRIMATI JAYAWANTI NAV-
INCHANDRA MEHTA: Will the Minister of RAILWAYS be pleased to state:

(a) when the scheme to convert the Bombay-Marathwada metre gauge line into broad-gauge was formulated;

(b) the estimated cost of the project;

(c) the place upto which this work has been completed;

(d) the expenditure incurred thereon so far; and

(e) the steps proposed to be taken for expeditious completion of this project?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b). Details of gauge conversion project approved in Marathwada are as under: